

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**DECCAN TRADCOM PRIVATE LIMITED**

**HAD BEEN TRADING IN RICE, SUGAR AND OTHER EDIBLE PRODUCTS**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>DECCAN TRADCOM PRIVATE LIMITED</b> PAN: AADCD8763H CIN:U74999WB2011PTC162128 (Hereinafter referred to as 'CD')
2.	Address of the registered office	P-245 C.I.T. ROAD SCHEME-VIM KOLKATA WB 700054
3.	URL of website	Not Known
4.	Details of place where majority of fixed assets are located	Not Known
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/services sold in last financial year	Not Known
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending email to: <a href="mailto:deccantradcom.ibc@gmail.com">deccantradcom.ibc@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending email to: <a href="mailto:deccantradcom.ibc@gmail.com">deccantradcom.ibc@gmail.com</a>
10.	Last date for receipt of expression of interest	14th November, 2023, Tuesday
11.	Date of issue of provisional list of prospective resolution applicants	19th November, 2023, Sunday
12.	Last date for submission of objections to provisional list	24th November, 2023, Friday
13.	Date of issue of final list of prospective resolution applicants	29th November, 2023, Wednesday
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	4th December, 2023, Monday
15.	Last date for submission of resolution plans	3 <sup>rd</sup> January, 2024, Wednesday
16.	Process email id to submit Expression of Interest	<a href="mailto:deccantradcom.ibc@gmail.com">deccantradcom.ibc@gmail.com</a>



Arun Kumar Gupta

Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037

AFA No. AA1/10037/02/200224/105495 valid till 20.2.2024

P-15 Bentinck Street, 3<sup>rd</sup> Floor, Kolkata-700001

Mobile: 98301 24481

E-mail: guptaarunkumar2001@yahoo.com

RP of Deccan Tradcom Private Limited

Date: 30.10.2023

Place: Kolkata

JAYANT AGRO-ORGANICS LIMITED				
Leadership through Innovation				
CIN: L24100MH1992PLC066691				
Regd. Off: 701, Tower 'A', Peninsula Business Park, Senapati Bagat Marg, Lower Parel (West), Mumbai 400 013				
Email: investors@jayantagro.com, Website: www.jayantagro.com Phone: 022-40271300, Fax: 022-40271399				
EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED SEPTEMBER 30, 2023				
Sr. No.	Particulars	Quarter Ended		
		30.09.2023	30.09.2022	30.09.2022
₹ In Lakhs				
1	Total income from operations	53,998.71	1,09,551.12	69,586.29
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,148.37	3,714.38	1,702.30
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,148.37	3,714.38	1,702.30
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,642.34	2,803.42	1,223.39
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	1,432.88	2,664.06	1,405.31
6	Equity Share Capital	1,500.00	1,500.00	1,500.00
7	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)*	-	-	-
8	Earnings Per Share (Face Value of Rs. 5/- each) Basic & Diluted:	5.25	8.81	3.82

\*Reserve for the year ended as on 31st March, 2023 was Rs. 49,230.80 Lakhs.

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER ENDED SEPTEMBER 30, 2023				
Sr. No.	Particulars	Quarter Ended		
		30.09.2023	30.09.2022	30.09.2022
₹ In Lakhs				
1	Total income from operations	25,728.64	50,304.01	30,640.69
2	Net Profit before tax	1,676.31	2,778.87	1,290.35
3	Net Profit after tax	1,244.67	2,066.36	900.19
4	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	1,167.61	1,996.49	1,006.73

Notes:

- The above is an extract of the detailed format of Standalone and Consolidated Unaudited Financial Results for the quarter and half year ended on September 30, 2023 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of Standalone and Consolidated Unaudited Financial Results of the Company for the quarter and half year ended September 30, 2023 are available to the investors at websites www.jayantagro.com; www.bseindia.com and www.nseindia.com.
- The above results were reviewed and recommended by the Audit Committee and approved by the Board of Directors at their meetings held on October 28, 2023.

For Jayant Agro-Organics Limited  
Sd/-  
Abhay V. Udeshi  
Chairman  
DIN : 0035598

Place - Mumbai  
Date - October 28, 2023

### Aadhar Housing Finance Ltd.

Corporate Office : 802, Natraj By Rustomjee, Western Express Highway, Sir M.V. Road, Andheri East, Mumbai-400069, Maharashtra  
Muzaffarpur Branch Office : House No. - 273/352, Old Employment Exchange Bhawan, Kalambag Road, Muzaffarpur - 842001, (Bihar).

#### POSSESSION NOTICE Appendix IV (for immovable property)

Whereas, the undersigned being the Authorized Officer of Aadhar Housing Finance Limited (AHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of Power conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice (s) Issued by the Authorized officer of the company to the Borrower(s)/Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/ Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section(4) of the Section 13 of the said Act read with rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of AHFL for an amount as mentioned herein under with interest thereon.

S. No.	Name of the Branch / Borrower(s) / Co Borrower (s)	Description of Secured asset (immovable property)	Demand Notice Date and Amount	Date of Possession
1.	(Loan Code 06500000195 of Muzaffarpur Branch), Vijay Kumar (Borrower), Bagari Devi (1st Co-Borrower), Sumanti Kumari (2nd Co-Borrower)	Khata No.- 214, Khesra No.- 636(P) Mauza- Bara Bariyarpur, Thana-Mothari Thana No.- 196, Ward No.- 8, Bihar Purbhi Champaran Bihar 845401 Bounded by: East: Sadak, West: Ram Surat Thakur North: Tuntun Sahni South: Gauri Thakur	10-Dec-21 Rs. 671575/-	26-Oct-23

Place: Muzaffarpur  
Date: 30.10.2023

Authorised Officer,  
Aadhar Housing Finance Limited

### SBI STATE BANK OF INDIA, RACPC SOUTH KOLKATA (16286)

1st Floor, Windsor Heights, 277, Uttar Kumrakhali, E. M. Bypass, Kolkata-700103. E-MAIL: sbi.16286@sbi.co.in

#### E-AUCTION SALE NOTICE

Authorised Officer Details : Name: Mantu Kr. Mondal, Mob: 9674712869, E-mail: m.mondal@sbi.co.in

#### Sale Notice For Sale of Immovable Properties only [See Provision to rule 8(6)]

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) of the Security Interest (Enforcement) Rule, 2002.

DATE & TIME OF E-AUCTION: DATE: 10.12.2023  
TIME: 300 MINUTES FROM 11:00 A.M. TO 4:00 P.M. WITH UNLIMITED EXTENSIONS OF 10 MINUTES FOR EACH BID. Earnest Money Deposit (EMD) being the 10% of Reserve Price to be transferred/deposited by bidders in his/ her/ their own Wallet provided by M/s. MSTC Ltd. on its e-auction site : <https://mstcecommerce.com/auctionhome/ibapi/index.jsp>

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property only mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is where is", "As is what is", and "Whichever there is" basis on 10.12.2023 for recovery of Rs. 6,46,119.00 (Rupees Six Lakh Forty Six Thousand One Hundred Ninety Only) as on 01.07.2021 and upto date interest plus incidental expenses, costs, charges etc. since NPA date due to the Secured Creditor from Borrower: Mr. Biswajit Dey, S/o Late Brajaballabh Dey, Champahati Main Road ( Near Nilmoni Kar Vidyalaya), Vill + P.O.: Champahati, South 24 Parganas, Pin-743330, and the Reserve Price will be: Rs. 20,13,000/-, the Earnest Money Deposit will be Rs. 2,01,300/- and increment amount will be Rs. 10,000/-.

(Short description of the Immovable property only with known encumbrances)

The Property Stands for Mr. Biswajit Dey, S/o Late Brajaballabh Dey, Being No.-06009 for the year 2003, Register in Book-I, CD Volume No.- 109, Pages from 341 to 349. All that piece and parcel of residential land measuring 1 cottah 13 Chittack 10 Sq. ft. in Mouza-Champahati, Medanmolla, J.L.No.24, R.S. No.-103, Khatian No.- 1061, P.S.-Barupur, ADRS- Barupur, South 24 Parganas.

Date of Inspection: 23.11.2023 Possession Type: Physical

For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's website : [www.sbi.co.in](http://www.sbi.co.in) & for Conducting the E-Auction process, please refer to the Link of M/s. MSTC Ltd.: <https://mstcecommerce.com/auctionhome/ibapi/index.jsp> & URL for prospective buyers: <https://ibapi.in>

Date: 30.10.2023 Place: Kolkata

In case of any dispute the English version shall prevail  
Authorised Officer  
State Bank of India

### POONAWALLA HOUSING FINANCE LIMITED

(FORMERLY, MAGMA HOUSING FINANCE LIMITED)

REGISTERED OFFICE: 602, 6th Floor, Zero One IT Park, Sr. No. 79/1, Ghorpadi, Mundhwa Road, Pune - 411036

#### POSSESSION NOTICE

(For Immovable Property)

Whereas, the undersigned being the Authorised Officer of Poonawalla Housing Finance Limited (Formerly known as Magma Housing Finance Limited) of the above Corporate/ Register office under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred as the "said Act") and in exercise of the powers conferred under Section 13 (12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a demand notice below dated calling upon the below Borrowers to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13 (14) of the said Act read with Rule 8 of the said rules of the Security Interest Enforcement Rules 2002 on the dates mentioned herein below.

The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Poonawalla Housing Finance Limited (Formerly known as Magma Housing Finance Limited) the amount and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. Details of Property taken in possession are herein below.

Sr. No.	Name of Borrowers	Description of Property	Possession taken Date	Date of statutory Demand Notice	Amount in Demand Notice (Rs.)
1.	Sudhir Das, Sandhya Das.	All That Land Measuring About 06 Cottahs, Forming Part of C.S. Dag No.381 Corresponding To R.s. And L.R. Dag No.474, Under L.R. Khatian No.342 (old) & 1106 (new) [as Per Porcha], JI No.23, In Mouza Ghoshpur Baora Under P.S. Barupur In The District South 24 Parganas Within The Limits of South Garia Gram Panchayat. Boundaries of The Plot:-North:-Not Mentioned, South:-Not Mentioned, East:-Not Mentioned, West:-Not Mentioned.	25/10/2023	10/08/2023	Loan No. HM/0246/H/18/100078 Rs. 1078526.31/- (Rupees Ten Lakh Seventy Eight Thousand Five Hundred Twenty Six Paise Thirty One Only) payable as on 10/08/2023 along with interest @ 16 p.a. till the realization.
2.	Babu Hosan Laskar, Hasina Laskar, Hasibul Laskar.	All That Plot of Land Measuring About 45 Decias Hore or Less Kng Wil Siruicue Standing Thereon Forming Part of R.s & R Dug No. 1015, Under L.R. Khatian No.1385, J.L.No.25, Tuzi No. 393, In Mouza Utar Mohanpur, Under P.S. Magrahat, In The District South 24 Parganas, Within The Limits of Dhamuya Utar Am Panchayat and Boundaries of The Plot:- North:- By 15 A. Wide Pwd Road, South:- By Doba of Saukat Mondal. East:- By Shail of Kena Halder. West:- By Shail of Kartick (handra Hatder).	26/10/2023	10/08/2023	Loan No. HF/0011/H/20/100370 Rs. 1033729.69/- (Rupees Ten Lakh Thirty Three Thousand Seven Hundred Twenty Nine Paise Sixty Nine Only) payable as on 10/08/2023 along with interest @ 19.5 p.a. till the realization.

PLACE: West Bengal  
DATE: 30.10.2023

Authorised Officer  
Poonawalla Housing Finance Limited  
(Formerly known as Magma Housing Finance Limited)

### Pfizer

## PFIZER LIMITED

CIN: L24231MH1950PLC008311

The Capital, 1802/1901, Plot No.C-70, G-Block, Bandra Kurla Complex, Bandra (E), Mumbai 400 051 Tel: +91 22 6693 2000 Fax: +91 22 2654 0274  
Email ID: [contactus.india@pfizer.com](mailto:contactus.india@pfizer.com) Website: [www.pfizerltd.co.in](http://www.pfizerltd.co.in)

#### Extract of Statement of UnAudited Financial Results for the Quarter and Half Year ended 30 September 2023

(₹ in crore except earnings per share)

Particulars	Quarter ended 30 September 2023	Year to date figures for current year ended 30 September 2023	Corresponding 3 months ended 30 September 2022
	Unaudited	Unaudited	Unaudited
1 Total Income	611.28	1,176.10	661.71
2 Net Profit for the quarter/period (before Tax, Exceptional and/or Extraordinary items)	200.52	326.27	226.30
3 Net Profit for the quarter/period before tax (after Exceptional and/or Extraordinary items)	200.52	326.27	415.22
4 Net Profit for the quarter/period after tax (after Exceptional and/or Extraordinary items)	148.96	242.49	311.07
5 Total Comprehensive Income for the quarter/period [Comprising Profit for the period(after tax) and Other Comprehensive Income (after tax)]	148.13	240.84	310.87
6 Equity Share Capital	45.75	45.75	45.75
7 Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8 Earnings per share (of ₹10/- each) (not annualised)*	Basic: 32.56* Diluted: 32.56*	53.00* 53.00*	67.99* 67.99*

Note:

- The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Stock Exchanges websites viz. [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com). The same is also available on the Company's website at [www.pfizerltd.co.in](http://www.pfizerltd.co.in)

For Pfizer Limited  
Meenakshi Nevatia  
Managing Director

October 28, 2023

### India Shelter HOME LOANS

## INDIA SHELTER FINANCE CORPORATION LTD.

Registered Office: Plot-15 6th Floor, Sec-44, Institutional Area, Gunugram, Hariyana-122002. Branch Office: Sky Park, Ground Floor, Opposite Bantia Hospital, Raipur Chhattisgarh-492001. Branch Office: Khichariya Complex, Behind Grand Dhilon Hotel Pin, Bhalai, District Durg, Chhattisgarh-490001

#### PUBLIC NOTICE-AUCTION FOR SALE OF IMMOVABLE PROPERTY

[UNDER RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002] Notice For Sale Of Immovable Property/Mortgaged With India Shelter Finance Corporation (ISFC) (Secured Creditor) Under The Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Notice is hereby given to the public in general and in particular to the borrower(s), co borrowers and guarantor(s) or their legal heirs/representatives that the below described immovable property/s mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of ISFC (Secured Creditor), will be sold on 30-November-2023 (Date of Auction) on "AS IS WHERE IS" and "WHAT EVER THERE IS" basis for recovery of outstanding dues from below mentioned Borrowers, Co-Borrowers or Guarantors. The Reserve Price and the Earnest Money Deposit is mentioned below. The sealed envelope containing the EMD amount for participating in Public Auction shall be submitted to the Authorized Officer of ISFC on or before 29-November-2023 till 5 PM at Branch/Corporate Office: Branch Office-Sky Park, Ground Floor, Opposite Bantia Hospital, Raipur Chhattisgarh-492001, Branch Office-Khichariya Complex, Behind Grand Dhilon Hotel Pin, Bhalai, District Durg, Chhattisgarh-490001

Loan Account No.	Name of Borrower(s) / Co-Borrower(s) / Guarantor(s) / Legal Heir(s) / Legal Rep.	Date of Demand Notice amount as on date	Type of Possession (Under Constructive/ Physical)	Reserve Price	Earnest Money
HL49CHLONS00005056647/AP-10130911	Mr./ Mrs. Bedbatti Verma & Mr./ Mrs. Jitlu Verma	19.05.2023 Rs. 6,51,880/- (Rupees Six Lakh Fifty One Thousand Eight Hundred Eighty Only) due as on 19.05.2023	Symbolic	Rs. 5,71,000/- (Rupees Five Lakh Seventy One Thousand Only)	Rs. 57,100/- (Rupees Fifty Seven Thousand One Hundred Only)
HL49CHLONS0000505146/AP-10115914	Mr./ Mrs. Gurwari Nihal & Mr./ Mrs. Mohan Nihal	20.06.2023 Rs. 21,57,883/- (Rupees Twenty One Lakh Fifty Seven Thousand Eight Hundred Eighty Three Rupees Only) as on 20.06.2023	Symbolic	Rs. 22,44,000/- (Rupees Twenty Two Lakh Forty Four Thousand Only)	Rs. 2,24,000/- (Rupees Two Lakh Twenty Four Thousand Only)

Description Of Property: All Piece and Parcel of Plot No. 19 & 20, Kharsa No. 1108/9, Village Jamul, Shivpur Ward, Ward No. 15, P.H. No. 13/18, Durg, Tah. & Dist. Chhattisgarh. Area Admeasuring 300 Sq. ft. BOUNDARY:- East -Plot No. 18, West- 20 Ft Road, North- 20 Ft Road, South- Plot 21-24

Description Of Property: All Piece and Parcel of Property in ward no. 45, PH.No. 113/44 New 67, Kharsa No. 2791/12 Tah. Khatol, Raipur, 492001 Chhattisgarh. Area 1275 Sq. ft. BOUNDARY:- East -Land Of Others, West- Land Of Others, North- House of Pravin Jain & Rajesh Jain, South- Road

Terms and conditions:

- The prescribed Tender/ Bid Form and the terms and conditions of sale will be available with the Branch/Corporate Office: Branch Office-Sky Park, Ground Floor, Opposite Bantia Hospital, Raipur Chhattisgarh-492001, Branch Office-Khichariya Complex, Behind Grand Dhilon Hotel Pin, Bhalai, District Durg, Chhattisgarh-490001 between 10.00 a.m. to 5.00 p.m. on any working day.
- The immovable property shall not be sold below the Reserve Price.
- All the bids/tenders submitted for the purchase of the above property/s shall be accompanied by Earnest Money as mentioned above. EMD amount favouring "India Shelter Finance Corporation Limited". The EMD amount will be returned to the unsuccessful bidders after auction.
- The highest bidder shall be declared as successful bidder provided that he/she is legally qualified to bid and provided further that the bid amount is not less than the reserve price. It shall be the discretion of the Authorized Officer to decline/acceptance of the highest bid when the price offered appears inadequate as to make it inadvisable to do so.
- The prospective bidder can inspect the property 28-November-2023 between 11.00 A.M. and 5.00 P.M. with prior appointment.
- The person declared as a successful bidder shall, immediately after the declaration, deposit 25% of the amount of purchase money/highest bid which would include EMD amount to the Authorized Officer within 24 hrs. and in default of such deposit, the property shall forthwith be put to fresh auction/ sale by private treaty.
- In case the initial deposit is made as above, the balance amount of the purchase money payable shall be paid by the purchaser to the Authorized Officer on or before the 15th day from the date of confirmation of the sale of the property, exclusive of such day or if the 15th day be a Sunday or other holiday, then on the first office day after the 15th day.
- In the event of default of any payment within the period mentioned above, the property shall be put to fresh auction/ sale by private treaty. The deposit including EMD shall stand forfeited by India Shelter Finance Corporation Ltd. and the defaulting purchaser shall lose all claims to the property.
- The above sale shall be subject to the final approval of ISFC. interested parties are requested to verify/confirm the statutory and other due like Sales/Property tax, Electricity dues, and society dues, from the respective departments / offices. The Company does not undertake any responsibility of payment of any dues on the property.
- TDS of 1%, if any, shall be payable by the highest bidder over the highest declared bid amount. The payment needs to be deposited by the highest bidder in the PAN of the company and the copy of the challan shall be submitted to the company.
- Sale is strictly subject to the terms and conditions incorporated in this advertisement and into the prescribed tender form.
- The successful bidder/purchaser shall bear all stamp duty, registration fees, and incidental expenses for getting sale certificate registered as applicable as per law.
- The Authorized Officer has the absolute right to accept or reject the bid or adjourn/ postpone / cancel the tender without assigning any reason thereof and also to modify any terms and conditions of this sale without any prior notice.
- All interested bidders may contact the Tushar Jajbharae, Mob. No. 8995659300, 735002453 during office hours (10.00 AM to 6.00 PM).

#### 30 DAYS SALE NOTICE TO THE BORROWER/GUARANTOR/MORTGAGOR

The above mentioned Borrowers/Mortgagors/guarantors are hereby notified to pay the sum as mentioned in Demand Notice under section 13(2) with as on date interest and expenses before the date of Auction failing which the property shall be auctioned and balance dues, if any, will be recovered with interest and cost from you.

Date: 30.10.2023, Place: Chhattisgarh

Mr. Tushar Ajabharo Harde, Mob. 8995659300, 735002453 (AUTHORIZED OFFICER)  
INDIA SHELTER FINANCE CORPORATION LTD

### केनरा बैंक Canara Bank

1/669, Balaramdih, Dist - Jhargram West Bengal, Pin - 721 507.

#### POSSESSION NOTICE (SECTION 13(4)) (For Immovable Property)

Whereas the under signed by the Authorised Officer of the Canara Bank under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 (Act 54 of 2002), and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notices calling upon the following Borrower(s) to repay the amount mentioned in the notices within 60 days from the date of receipt of the said notices.

The Borrower(s) having failed to repay the amount, notices are hereby given to the Borrower and the public in general, that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him / her under Section 13(4) of the said Act, read with Rule 8 & 9 of the said Rule on the dates mentioned below against their names.

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the below mentioned properties and any dealings with the properties will be subject to the charge of the Canara Bank for the amounts and interest, incidental expenses, costs, charges etc. thereon mentioned against the account.

The Borrower's attention is invited to the provisions of Section 13(8) of the Act, in respect of time available to redeem the Secured Assets.

Sl. No.	a) Branch Name b) Name of the Borrower / Guarantor	Description of the Property Mortgaged	a) Date of Demand Notice b) Amount Outstanding c) Date of Possession
1.	a) Jhargram Branch b) Borrower : Samit Roy	All that part and parcel of single storied residential building with 718 Sq. ft. covered area on Bastu Land measuring 4 Decimal situated at Ward No. 4 of Jhargram Municipality, Mouza - Jandma, LR Khatian No. 400, Correspondence to presence LR, Kh. No. 221, Hal Kh. No. 745, J.L. No. 370, LR Plot No. 485, Area - 0.04 Acres, P.O. & P.S. - Jhargram, Dist - Jhargram, West Bengal, Pin - 721 507 in the name of Samit Roy, Bounded by : On the North - Sidhartar Roy, On the South - Property of Samit Roy & Supreet Roy, On the East - Debu Saren, On the West - 3 ft wide passage and Moloy Sarkar.	a) 21.08.2023 b) Rs. 21,30,647.31 and interest thereon. c) 27.10.2023
2.	a) Jhargram Branch b) Borrower : Santanu Dutta	All that part and parcel of Land containing Shop at Holding No. 71A/81, at Mouza - Bachudoba, LR Khatian Nos. 2793, 2796 & 2797, J.L. No. 394, LR Plot No. 380 with area 0.10 Decimal, situated at Ward No. 4 of Jhargram Municipality, Mouza - Jandma, LR Plot No. 380 with area 0.114 Decimal, comprising total area of 0.214 Decimal at PO/PS/Dist - Jhargram, Pin - 721 507 in the name of Santanu Dutta. Bounded by (LR Khatian No. 2793) : North - Panchu Manna, South - Uma Pada Mallick, East- Road, West - Uma Pada Mallick. Bounded by (LR Khatian Nos. 2796 & 2797) : North - Ujjal Acharyya, South - Gaur Hansda, East - Sukumar Hansda, West - Road.	a) 22.11.2022 b) Rs. 8,84,488.14 and interest thereon. c) 27.10.2023
3.	a) Jhargram Branch b) Borrower : M/s. USA Enterprise Prop. : Ujjwal Prathar	All that part and parcel of the residential property with ground floor at Mouza - Raghunathpur, RS Plot No. 232, LR Plot No. 520, J.L. No. 360, Khatas No. 186 (RS), 537 (LR) in the name of Ujjwal Prathar. Bounded by (North - R.B.M. Hostel 6' Passage, South - Swapan Prathar, East - Dipak Bhattacharya, West - Bhajahari Bera.	a) 17.08.2022 b) Rs. 3,38,039.54 and interest thereon. c) 27.10.2023

Date : 27.10.2023  
Place : Jhargram

Authorised Officer  
Canara Bank

### ABRIDGE TENDER NOTICE

SNIT No. : WBIW/EE/  
GAED-1/SNIT-9/2023-24

The Executive Engineer, GAED-I, Raghunathganj, Murshidabad invites sealed tender for 8 (Eight) nos. of works under jurisdiction of Ganga Anti Erosion Division No.-1.

Last date and time of application: 01.11.2023 upto 5.00 P.M.

Details may be seen at the office of the undersigned and at the website: [www.wbiwd.gov.in](http://www.wbiwd.gov.in)

Sd/-  
Executive Engineer  
Ganga Anti Erosion Division No.-1  
Raghunathganj, Murshidabad

FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
DECCAN TRADCOM PRIVATE LIMITED  
HAD BEEN TRADING IN RICE, SUGAR AND OTHER EDIBLE PRODUCTS  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	DECCAN TRADCOM PRIVATE LIMITED PAN: AADC8763H CIN: U74999WB2011PTC162128 (Hereinafter referred to as 'CD')
2. Address of the registered office	P-245 C.I.T. ROAD SCHEME-VIM KOLKATA - WB 700054
3. URL of website	Not Known
4. Details of place where majority of fixed assets are located	Not Known
5. Installed capacity of main products/services	Not Known
6. Quantity and value of main products/ services sold in last financial year	Not Known
7. Number of employees/ workmen	Not Known
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending email to: <a href="mailto:deccantradcom.ibt@gmail.com">deccantradcom.ibt@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending email to: <a href="mailto:deccantradcom.ibt@gmail.com">deccantradcom.ibt@gmail.com</a>
10. Last date for receipt of expression of interest	14th November, 2023, Tuesday
11. Date of issue of provisional list of prospective resolution applicants	19th November, 2023, Sunday
12. Last date for submission of objections to provisional list	24th November, 2023, Friday
13. Date of issue of final list of prospective resolution applicants	29th November, 2023, Wednesday
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	4th December, 2023, Monday
15. Last date for submission of resolution plans	3rd January, 2024, Wednesday
16. Process email id to submit Expression of Interest	<a href="mailto:deccantradcom.ibt@gmail.com">deccantradcom.ibt@gmail.com</a>

Arun Kumar Gupta  
Regn. No. IBB/PA-001/IBP-P00013/2016-2017/10037  
AFA No. AA1/10037/02/2022/105495 valid till 20.2.2024  
P-15 Bantinnik Street, 3rd Floor, Kolkata-700021  
Mobile: 98301 24481

Date: 30.10.2023  
Place: Kolkata  
E-mail: [guptaarunkumar2001@yahoo.com](mailto:guptaarunkumar2001@yahoo.com)  
RP of Deccan Tradcom Private Limited

### KOLKATA DEBTS RECOVERY TRIBUNAL No. 2

Jeevan Sudha Building, 7th Floor  
42C, Jawaharlal Nehru Road, Kolkata - 700 071  
Case No. : RC / 22 / 2022

#### CANARA BANK -VS- SRI PARITOSH PAUL & ORS.

#### SALE NOTICE

Pursuant to the Order dated 20.09.2023 passed by the Ld. Recovery Officer, DRT 2, Kolkata, there will be sale of Immovable Property such as:

"All that piece & parcel of land admeasuring an area of 01 Cottahs 08 Chittacks or 2.48 Decimal (more or less) together with the two storied building privileges and/or easement of ingress and egress of the said land with the right to use the said passage and lying and at Mouza - Doharia, J.L. No. 45, RS Khatian No. 409, RS Dag No. 327, within Ward No. 19 of Madhyagram Municipality, Holding No. 92/A/2, Kiran Park, Bidhan Pally, P.S. - Barasat, ADRS - Barasat, District - North 24 Parganas, West Bengal - 700 129. Butted and Bounded as follows : On the North : 6 ft wide Common Passage, On the South : Land of Bimal Poddar, Dag No. 327/P and 6 ft wide Common Passage, On the East : Property of Sagar Chowdhury, On the West : Property of Saibal Ghosh." By way of public auction on "AS IS WHERE IS" basis through e-auction and shall be subject to the final approval of the Tribunal. The intending purchasers will have to deposit an earnest money @ 10% of the Reserve Price of the property in the form of demand draft / pay order only in favour of the Recovery Officer, DRT-2, Kolkata or through Net Banking with consultation of Certificate Holder Bank. The said deposit shall be adjusted in the case of successful bidder and refunded to other bidders on receipt of E-auction report. Successful bidder shall have to deposit 25% of the sale proceeds after adjustment of earnest money by the next day of Sale within 4 P.M., if the next day is holiday or Sunday then on 1st working day, failing which the earnest deposit shall be forfeited.

The purchaser shall deposit the balance 75% of the sale proceeds within 15 days from the date of auction sale. The reserve price below which the property shall not be sold is Rs. 36,28,982/- (Rupees Thirty Six Lakh Twenty Eight Thousand Nine Hundred Eighty Two Only) and 1% of the Reserve Price will be the increment bid amount. The other terms and conditions are same as per proclamation of sale by the undersigned on 20.09.2023.

Notice is hereby given that the said property shall be sold by way of Online Auction (e-auction) which will be conducted on 06.12.2023 at 3.00 P.M. to 4 P.M. with 3 minutes unlimited extension on E-Auction Platform at Website : <http://drtauctionniger.net>. The prospective bidder is required to download Sale proclamation and Sale Notice from <http://drtauctionniger.net> and register their name for participating in the auction on or before 04.12.2023 along with Earnest Money through Demand Draft / Pay Order in favour of Recovery Officer, DRT-II, Kolkata payable at Kolkata along with their offer.

However the undersigned will not be responsible for any error occurred through network at the time of Auction.

The user ID and password will be directly sent to Registered Participants/Int

মাটি খুঁড়তেই মেয়ের দেহ, গ্রেপ্তার জামাই

আজকালের প্রতিবেদন

স্ট্রীকে খুন করে ছাগল রাখার ঘরের মেঝেতে পুঁতে সেখানে বসেই বন্ধুদের সঙ্গে মদের আসর জমিয়ে ছিল স্বামী রবীন্দ্র মণ্ডল। কিন্তু সামান্য একটি ভুলেই তাকে যেতে হল শ্রীঘরে। শাশুড়ির সন্দেহের সূত্র ধরে এলাহাভৈতী স্ট্রীকে খুনের রহস্য ফস। বারই-পূরের খরবালি দু'নম্বর গ্রাম পঞ্চায়েতের ইন্দ্রপালা গ্রামেই ঘটনা। রবিবার অভিযুক্তকে দ্রুত গ্রেপ্তারের পাশাপাশি তার ফাঁসির দাবি জানায় মৃত বধুর পরিবার। বছর কুড়ি আগে বিয়ে হয় রবীন্দ্র মণ্ডল ও অঞ্জলি মণ্ডলের। রবীন্দ্র মণ্ডল পেশায় মদ ব্যবসায়ী। মদ্যপ হয়ে নিত্যদিন বাড়ি আশাি করত সে। এই আশাি থেকে সন্তানদের দূরে রাখতে দুই ছেলেকে অঞ্জলি পাঠিয়ে দেন তাদের মামার বাড়িতে। সেখানেই তারা থাকে। দশমীর দিন স্ট্রীকে নিয়ে ঠাকুর দেখতে যাওয়ার কথা ছিল রবীন্দ্রের। কিন্তু সেই দিনও আশাি হয়। অভিযোগ, তখনই অঞ্জলিকে খুন করে ছাগল রাখার ঘরের মেঝেতে পুঁতে দেয় রবীন্দ্র। একদিন কালিলেও মেয়ের শোঁজ না মেলায় সন্দেহ হয় বধুর মা কালী নন্দরের। পূজোর একাদশীর দিন মেয়ের বাড়ি গিয়ে দেখেন অঞ্জলি নেই কোথাও। জামাই ওই ছাগল রাখার ঘরের বারান্দায় বসে মদ খাচ্ছে বন্ধুদের সঙ্গে। তাঁর দাবি, মেয়ে কোথায় জানতে চাইলে বারের বারের বিদ্রোহ করেন রবীন্দ্র। পরের দিন আবার সেখানে গিয়ে কালী নন্দর ছাগল ঘরের চাবি চায় রবীন্দ্রের কাছে। সেই চাবি দিয়েই পালিয়ে যায় অভিযুক্ত। এরপরেই দম্পতির শোয়ার ঘরের মধ্যে পাওয়া যায় অঞ্জলির কানের একটি দুল। সেই দুলই ঘটনার মোড় ঘুরিয়ে দেয়। শনিবার শোয়ার ঘরের ট্রিক পাশে থাকা ছাগল ঘরের তালার চাবি রবীন্দ্রের কাছে নেওয়া হয়। মাদ্রাসা বিজ্ঞানী ডাঃ সুনীল সাহা তাকে কুট গন্ধকাম থেকে পরে সেনান থেকেই মাটি খুঁড়ে উদ্ধার হয়েছে অঞ্জলির নিখর দেহ।



লেক কালীবাড়ির লক্ষ্মীপ্রতিমা। ডানদিকে, লক্ষ্মী বিসর্জন, গঙ্গায়। ছবি: আজকাল, তপন মুখার্জি

নৈহাটিতে বড়মার মন্দির উদ্বোধন, পূজো দিলেন সেচমন্ত্রী, বসল কষ্টিপাথরের মূর্তি

সোহম সেনগুপ্ত

লক্ষ্মীপূজার দিনই নৈহাটিতে বড়মার কষ্টিপাথরের মূর্তির প্রাণ প্রতিষ্ঠা হল। রবিবার বড়মার মন্দিরের ছায়াপাশে মন্দির সেচমন্ত্রী পার্থ ভৌমিক। ছিলেন বিধায়ক তাপস রায়, সুর পুত্র অধিকারী, সোমনাথ শ্যাম, নৈহাটির পুরপ্রধান ও নৈহাটি বড়কালী পূজো সমিতির সভাপতি অশোক ভট্টাচার্য, পূজো সমিতির সম্পাদক তাপস ভট্টাচার্য, তৃণমূল ছাত্র পরিষদের রাজা সভাপতি তৃণাঙ্কুর ভট্টাচার্য প্রমুখ। এদিন পার্থ ভৌমিক জানান, বড়মার ভক্তদের উদ্যোগেই বড়মার মন্দির তৈরি করা হয়েছে। একইসঙ্গে বড়মার মূর্তি প্রতিষ্ঠা হয়েছে এখানে। পাশাপাশি এখানে তৈরি করা হচ্ছে ভোগ ষাওয়ার ঘর, অতিথি নিবান এবং বন্ধুসভাও। পাকাপাকি ভাবে মন্দিরে বসানো হয়েছে কষ্টিপাথরের বড়মার মূর্তি। রাজস্থান থেকে আসা শিল্পী ধর্মেন্দ্র সাই বড়মার ওই মূর্তি তৈরি করেন। প্রায় সাড়ে তিন মাস ধরে তৈরি হয় সাড়ে চার ফুটের বড়মার মূর্তি। ভক্তদের উদ্যোগেই বড়মার প্রাণ প্রতিষ্ঠার পূজো হয়। ১২ জন পুরোহিত ও তৈরি হয়। উল্লেখ্য বধবার বর্ণাঢ্য শোভাযাত্রা করে মন্দিরে নিয়ে আসা হয় বড়মার কষ্টিপাথরের মূর্তি। ঘট ও যুজা পূজোর পর শুরুভার হয় মন্দির প্রতিষ্ঠার পূজো। শনিবার লক্ষ্মীপূজার



বড়মার মন্দির উদ্বোধনের পর পূজো দিচ্ছেন সেচমন্ত্রী পার্থ ভৌমিক। রবিবার, নৈহাটিতে। ছবি: প্রতিবেদক

মৌর্য বলেন, টিটাগড়ের দুই ওয়ার্ডের দুই গোষ্ঠীর মধ্যে বহুদিন ধরেই গভণগোল চলেছে। পুলিশ জানিয়েছে এদিন টিটাগড় পুর এলাকার তৃণমূল কর্মী রৌনক পাভের সঙ্গে গভণগোল বাধে স্থানীয় কিছু যুগ্মের। অভিযোগ রৌনককে এদিন বচসার জেরে মারধর করা হয়। পাচটা হামলায় আহত হন আকাশ প্রসাদ নামে আরেক তৃণমূল কর্মী। আহত আকাশকে উদ্ধার করে খুন্দা বলরাম সেনা মন্দির হাসপাতালে নিয়ে যাওয়া হলে চিকিৎসকরা তাকে মৃত বলে ঘোষণা করেন। এবিষয়ে টিটাগড় পুরসভার চেয়ারম্যান কমলেশ সাই বলেন, নিহত আকাশ প্রসাদ তাঁদের অধিকারী কর্মী। আকাশ খুনে অভিযুক্তদের শাস্তিরও দাবি করেন তিনি।

গ্রেপ্তার স্বামী

গৃহবধুর অশান্তি মৃত্যুর ঘটনায় গ্রেপ্তার স্বামী। রবিবার, মগরার চক বাশবেড়িয়ায়। মগরার চক বাশবেড়িয়া তিন নং গুমটির বাসিন্দা সনিবর খান, পেশায় নিমজুর। তার স্ত্রী সোনীয়া খাতুনের বাপের বাড়ি চন্দননগরের উর্দি বাজারে। শনিবার সে সোনীয়ার বুলন্ত মৃতদেহ উদ্ধার হয় গুমটি এলাকার ভাড়া বাড়ি থেকে। সোনীয়ার দান শেখ জাহাঙ্গির মগরা থানায় অভিযোগ করেন তার বোনকে খুন করেছে জামাই। যতকৈ এদিন চুঁচুড়া জেলা আদালতে পেশ করা হয়। পুলিশ জানতে পেরেছে সনিবরের বিবাহ-বহির্ভূত সম্পর্কের জন্য পরিবারে অশান্তি চলাছিল।

চিত্রসাংবাদিক জয় সাধুখাঁ প্রয়াত

আজকালের প্রতিবেদন

চিত্রসাংবাদিক জয় সাধুখাঁ প্রয়াত হয়েছেন। বয়স হয়েছিল ৫২ বছর। বেশ কিছুদিন ধরে তিনি ফুসফুসের ক্যান্সারে আক্রান্ত ছিলেন। চিকিৎসা চলাছিল। রবিবার ভাঙে কেঁদেপুর মিশনবাড়ার এলাকার বাড়িতে তার জীবনাবসান হয়। এদিন দুপুরে মিশনবাড়ার চার্চ সংলগ্ন কবরস্থানে তার শেষকৃত্য সম্পন্ন হয়। জয় সাধুখাঁ বিধাননগরে আজকাল পত্রিকার জন্য চিত্রসাংবাদিকতা করতেন। সদা হাস্য, পরোপকারী ও ক্রীড়াপ্রেমী জয় সাধুখাঁ সাংবাদিক হলে খুবই জনপ্রিয় ছিলেন। কারগুর বিপদ দেখলেই বাঁপিয়ে পড়তেন। তাঁর প্রয়াণে শোকাত আজকালের সহকর্মীরা। শোকাত বিধাননগর এলাকার সাংবাদিক, ক্রীড়া সাংবাদিকরাও। তাঁর স্ত্রী, দুই ছেলে রয়েছেন।



টিটাগড়ে নিহত তৃণমূল কর্মী

আজকালের প্রতিবেদন

টিটাগড়ে বচসার জেরে রবিবার মৃত্যু হল এক তৃণমূল কর্মী। মৃতের নাম আকাশ প্রসাদ (২৭)। খুন্দা থানায় অন্তর্গত টিটাগড় পুরনি বাজার এলাকার এই ঘটনায় চাফলা ছড়ায় এদিন। ব্যারাকপুর পুলিশ কমিশনারেটের ডিসি (সেন্ট্রাল) আশিস মৌর্য বলেন, টিটাগড়ের দুই ওয়ার্ডের দুই গোষ্ঠীর মধ্যে বহুদিন ধরেই গভণগোল চলেছে। পুলিশ জানিয়েছে এদিন টিটাগড় পুর এলাকার তৃণমূল কর্মী রৌনক পাভের সঙ্গে গভণগোল বাধে স্থানীয় কিছু যুগ্মের। অভিযোগ রৌনককে এদিন বচসার জেরে মারধর করা হয়। পাচটা হামলায় আহত হন আকাশ প্রসাদ নামে আরেক তৃণমূল কর্মী। আহত আকাশকে উদ্ধার করে খুন্দা বলরাম সেনা মন্দির হাসপাতালে নিয়ে যাওয়া হলে চিকিৎসকরা তাকে মৃত বলে ঘোষণা করেন। এবিষয়ে টিটাগড় পুরসভার চেয়ারম্যান কমলেশ সাই বলেন, নিহত আকাশ প্রসাদ তাঁদের অধিকারী কর্মী। আকাশ খুনে অভিযুক্তদের শাস্তিরও দাবি করেন তিনি।

করাই। অন্যদিকে, সৌরভ মাজি জানান, 'ছোট বয়সে বজবজের কুলে পড়াশোনা করেছি। পরে বিড়লা ভারতী এবং বিড়লা স্কুলের ছাত্র ছিলাম। জয়েট এন্ট্রাল পরীক্ষা ও আইআইটিতেই পড়ার পর সুযোগ আসে কেবলেই টেকনিক ইনস্টিটিউট অফ স্পেস সায়েন্স রিসার্চ অ্যান্ড ডেভেলপমেন্টে পড়াশোনা করার। তার পর ২০১৬ সালে ইসরায়েলে যোগদান।' তাঁর কথায়, 'চন্দ্রযান-২ চাঁদে অবতরণে অসফল হওয়ার পর থেকেই শুরু হয়ে গিয়েছিল চন্দ্রযান-৩ অভিযানের কাজ। ২০১৮ সাল থেকেই এই কাজ শুরু হয়। আমরা জানতাম চন্দ্রযান-২ অসফল হয় সামান্য কারণে। আর যাকে সেই ঘটনার পুনরাবৃত্তি না হয় সেটা মাথায় রেখেই চন্দ্রযান-৩-এর জন্য প্রস্তুতি শুরু হয়েছিল।' এই অভিযানে তাঁর ভূমিকা ছিল খুবই গুরুত্বপূর্ণ। চন্দ্রযান-৩ তৈরির ডিজাইনিং, অবতরণের ক্ষেত্রে বিভিন্ন জিনিস আনালিসিস এবং চন্দ্রযান-৩ চাঁদে যাওয়ার সময় বিভিন্ন বিষয়ের ক্যালকুলেশনেও তিনি গুরুত্বপূর্ণ ভূমিকা পালন করেছেন, আমি একই নাই। আরও বিজ্ঞানীরা সমবেত প্রচেষ্টায় চন্দ্রযান ৩-এর সফল অবতরণ সম্ভব হয়েছে।



বারাসতের তরুছায়া ক্লাবের কালীপূজার খুঁটিপূজো অনুষ্ঠিত হল রবিবার। প্রতিভাবাহী এই পূজোয় এবার থিম আশামানবের একটি মন্দির। উপস্থিত ছিলেন পূজো কমিটির সভাপতি অয়ন অধিকারী, সম্পাদক সঞ্জীব দে, শুভ দাস, আপাই সুর প্রমুখ। ছবি: সোহম সেনগুপ্ত

ঘোড়ামারায় স্থায়ী অঙ্কন শিক্ষাকেন্দ্র

আজকালের প্রতিবেদন

সুন্দরবনের ঘোড়ামারা দ্বীপে স্থায়ী অঙ্কনশিক্ষা কেন্দ্র তৈরি করা হবে। এই প্রাক্তিক এলাকার শিশু-কিশোরীরা আঁকা শিখতে পারবে এই কেন্দ্রে। 'শুধু সুন্দরবন চর্চা' পত্রিকার উদ্যোগে নাড়ের থেকে চালু হতে চলেছে এই কেন্দ্র। সহযোগিতায় সমাজসেবী সংগঠন 'তেপান্তরের স্মরণ' ও ঘোড়ামারা গ্রাম পঞ্চায়েত। দ্বীপের মাঝামাঝি তৈরি একটি আশ্রয় শিবিরে প্রতি রবিবার ক্লাস হবে। সেখানে গ্রামেরই বাসিন্দা মানসী মণ্ডল। পত্রিকার সম্পাদক জ্যোতির্ভদ্রনারায়ণ লাহিড়ী জানিয়েছেন, প্রাক্তিক বিপর্যয় এবং ভাঙনে বিধ্বস্ত এই দ্বীপের শিশু-কিশোরীরা আঁকা শিখতে উৎসাহী। স্থায়ী অঙ্কনশিক্ষা কেন্দ্র তাদের এই ইচ্ছেকে বাস্তব রূপ দেবে। ১১ নভেম্বর উদ্বোধনী অনুষ্ঠান হবে বসে আঁকা প্রতিযোগিতার মন্থন দিয়ে। সেদিন ছোটদের দেওয়া হবে আঁকার জিনিস। তাদের এই কর্মসূচিতে সহযোগী হতে চাইলে যোগাযোগ করা যাবে পত্রিকার সম্পাদকের সঙ্গে, তাঁর নম্বরে। উল্লেখ্য, সুন্দরবনের শিশু ও কিশোরদের এর আগেও আঁকা সেখানে। জন উদ্যোগ নিয়েছে এই পত্রিকা। পত্রিকার সম্পাদক জ্যোতির্ভদ্রনারায়ণ এবং গোস্বামীর বালি দ্বীপের বিজ্ঞানগবেষণা পত্রিকার উদ্যোগে ২টি অঙ্কনশিক্ষাকেন্দ্র বেশ কয়েক বছর ধরে চলেছে।

Advertisement for POONAWALLA HOUSING FINANCE, featuring details about housing loans, interest rates, and contact information. Includes a small image of a person.

Advertisement for Nyaashanala Co., featuring details about housing projects, interest rates, and contact information. Includes a small image of a person.

Advertisement for Government of West Bengal, featuring details about a tender for construction of a fire tender shed. Includes contact information and a small image of a person.

Advertisement for Punjab & Sind Bank, featuring details about a tender for construction of a fire tender shed. Includes contact information and a small image of a person.

Advertisement for Nyaashanala Co., featuring details about housing projects, interest rates, and contact information. Includes a small image of a person.

Advertisement for Nyaashanala Co., featuring details about housing projects, interest rates, and contact information. Includes a small image of a person.